

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:354  
ANSWERED ON:24.02.2010  
DEVELOPMENT OF CAPTIVE COAL MINES  
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

**Will the Minister of COAL be pleased to state:**

- (a) the funds allocated to the Coal India Limited (CIL)/ Bharat Coking Coal Limited (BCCL) for development of captive coal mines for new power projects especially in West Bengal;
- (b) whether the funds provided are adequate;
- (c) if not, the steps taken/being taken to augment the resources for development of captive coal mines for supporting the power projects; and
- (d) the manner in which adequate resources will be mobilised under the new Coal Policy?

**Answer**

THE MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE (IC) IN THE STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a)&(b): Coal India Limited (CIL) and its coal producing subsidiary companies including Bharat Coking Coal Limited (BCCL) are engaged in commercial mining of coal. No captive mining is being done by these companies.

(c)&(d) : Do not arise in view of the reply given to parts (a) & (b) above.